

MOST URGENT: OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI**

CIRCULAR

Sub.: Regarding Integration of CIS with e-Prison Module and Tagging of UTP IDs

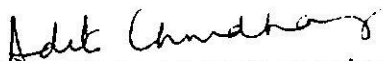
It is hereby informed that the e-Prisons system has been integrated with the Case Information System (CIS) through the ICJS (Inter-operable Criminal Justice System), which facilitates data exchange among the various pillars of the criminal justice system.

In this regard, directions have been received from the Hon'ble Supreme Court of India to update and tag the Prisoner IDs of Under Trial Prisoners (UTPs) in CIS in all criminal courts.

Accordingly, all the Ld. Judicial Officers posted in Sessions Courts, Courts of the Chief Judicial Magistrate, Additional Chief Judicial Magistrate and Magisterial Courts of Central and West Districts including Family Courts are requested to direct the staff under their control to update and tag the details of UTPs in the CIS database.

It is further requested to obtain the list of UTPs pertaining to respective courts from the concerned Police Stations and Jail Authorities with instructions to provide complete details of UTPs including Prisoner IDs, names of UTPs, prison name along with jail number, FIR numbers, sections of law, police station, etc. on an urgent basis, so that the same may be duly tagged in the Case Information System by the concerned court staff.

Non-compliance of these directions shall be viewed seriously.


Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

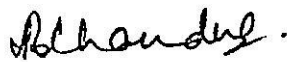
Ref. No. 4210/Comp-Br./S.R.(183)/THC/2026

Dated : 23 MAR 2026

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted in Sessions Courts/Chief Judicial Magistrate/Additional Chief Judicial Magistrate & Magisterial Courts including Family Courts posted in Central & West District, Tis Hazari Courts, Delhi.
2. Ld. Chairman (IT & Digitization), Centralized Computer Committee, Tis Hazari Court, Delhi
3. PS to Ld. Principal District & Session Judge (West), Tis Hazari Courts, Delhi.
4. PS to Ld. Principal District & Session Judge (HQs), Tis Hazari Courts, Delhi.
5. Dealing Official, Layers (R&I)/Website to upload the same on the Layers / Website.


Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi